

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A. No. 2238 of 2021 in Comp. App. (AT) (Ins) No. 834 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	Aaditya Pande	
2.	I.A. No. 2241 of 2021 in Comp. App. (AT) (Ins) No. 836 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2
3.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
4.	Comp. App. (AT) (Ins) No. 651 of 2021	R Harish Raghavji Patel Vs. Steel Investments Pvt Ltd & Anr.	Nitin Mishra	Ambrin Khan-R1
5.	Comp. App. (AT) (Ins) No. 886 of 2021 & I.A. No. 2376 of 2021	Rajputana Constructions Pvt. Ltd. Vs. ILFS Transportation Network Ltd. & Anr.	Shivanshu Kumar	Madhavi Khanna Nihaad Dewan-R1 Ankit Sareen-R2 Krishna Bubna

### **For Directions**

6.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nallyy Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
7.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan

8.	Comp. App. (AT) (Ins) No. 697 of 2020	Jaypee Infratech Ltd. Through Its Interim Monitoring Committee Represented by Duly Authorised Secretary Anuj Jain (Erstwhile Interim Resolution Professional) Vs. JC World Hospitality Pvt. Ltd. Through Its Resolution Professional & Ors.	Sumant Batra	
9.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
10.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	Aayushhi Sharma	Kamal Kant Jha
11.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority  <b>With</b>	Misha Rohtagi Mohta	Kamal Kant Jha
12.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh

#### For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2
14.	Comp. App. (AT) No. 132 of 2021  <b>(With Defects)</b>	Jatinder Singh Ahuja & Ors. Vs. Tata Steel Ltd. & Ors.	Avinash Bhati	Anindita Roy Chowdhury Vatsala Rai-R1 Shashank Gautam Devna Arora

#### For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha R.S. Raju
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16.	Comp. App. (AT) (Ins) No. 1138 of 2020	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	Yogesh Jagia	Shivam Wadhwa
17.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	
18.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	Honey Satpal-RP Samriddh Bindal
19.	Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	Rajnish Sinha-R1
20.	Comp. App. (AT) (Ins) No. 571 of 2021	Mayur Bagri Vs. Overnite Express Ltd. & Anr.	Rishabh Dua	Amruta Modak

**For Hearing**

21.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.  <b>With</b>	Surekha Raman	
22.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	
23.	Comp. App. (AT) (Ins) No. 259 of 2021 & I.A. No. 599 of 2021	CRPL Infra Pvt. Ltd. Vs. Anil Agarwal & Ors.	Rajendra Singhvi	Arun Kumar Gupta Kanishk Khetan-R1 Anil Agarwa-RP Ishan Sanghi-R8 Abhinav Srivastava- COC

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By order of Hon'ble Chairperson  
-sd/-  
Registrar